

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

Original Application No. 125/2023/EZ

Chandrashekhar Khawade

Applicant(s)

Versus

State of Jharkhand & Ors.

Respondent(s)

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Filed by: -



**Kumar Anurag Singh
Advocate**

Jharkhand State Pollution Control Board



Authorised under Notaries Act 1952 & Notaries Rules 1956 Govt. of Jharkhand, Ranchi (India)

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Affidavit of the Respondent No. - 04, Jharkhand State Pollution Control Board (JSPCB).

I, Kamlakant Pathak, S/o of Jitbahan Pathak presently posted as the Section Head, Dumka Region, JSPCB and am duly competent to swear this affidavit and do here by solemnly state and affirm as follows: -

1. That, at present, I am working and posted as the Section Head, Dumka Region, JSPCB and as such, I am well acquainted with all the facts and circumstances of this case.



Ref. No. 402 Date 17 MAY 2024

2. That, I have gone through the order dated 09/04/2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and have understood the contents therein.
3. That, I am duly authorized to swear this affidavit. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, the Eastern Zone Bench of Hon'ble NGT on 18/03/2024 was pleased to issue directions to the JSPCB to re-inspect the Unit and submit a fresh Inspection Report on all environmental parameters including smoke generation, ash generation, consumption of ground water etc.
5. That, it is humbly stated and submitted that in view of the above the JSPCB vide its Ref. No. B - 1012 dated 19/04/2024 had directed the Regional Officer JSPCB Regional Office - Cum - Laboratory, Dumka to re-inspect the Unit and submit the current / fresh Inspection Report of the Site in question with photographs.

17 MAY 2024

Photocopy of the Ref. No. B
- 1012 dated 19/04/2024 is



enclosed and marked herewith
as **Annexure - 'A'** .

6. That, it is humbly stated and submitted that the Unit in question was inspected by the Assistant Scientific Officer, JSPCB Regional Office - Cum - Laboratory, Dumka on 26/04/2024 and the Inspection Report of the same has been submitted vide his letter no. 769 dated 04/05/2024. The findings of the Inspection Report have been reproduced below for the sake of brevity: -

a) *M/s Sitaram Soap Works (Sitco Soap Factory) is situated in thickly populated area near Ganesh / Lakshmi Market, Deoghar. The Unit is operating since 1937.*

b) *The Unit falls under Green category & is involved in production of handmade soap using Fatty Acid - 570 Kg/Day, Soap Stone Powder - 10 Kg/Day, Caustic - 200 Ltr/Day, Silicate - 20 Kg/Day as raw materials. Approx 200 liters of water is used for caustic mixing.*

c) *The Unit is now using briquette of Paddy Husk - 160 Kg/Day as a fuel. Ash generation is 08-10% of fuel used, ash is being sent to fly ash bricks manufacturer (M/s Singhal Infra, Jasidih,*

17 MAY 2024



Industrial area, Jasidih, Deoghar). Copy of Agreement copy is attached herewith.

d) The Unit has installed a stack of height 30.43 mtr. attached with Kiln. Current Stack Monitoring Report done by Envirocheck Lab, Dhanbad, recognized by JSPCB Ranchi is attached herewith. The monitored parameter (SPM - Suspended Particulate Matter) is found under limit.

e) There are 05 nos. of Kiln existing in the Unit, out of which 02 to 03 Kiln is generally operated & rest is Kiln is for standby, as informed by the Unit.

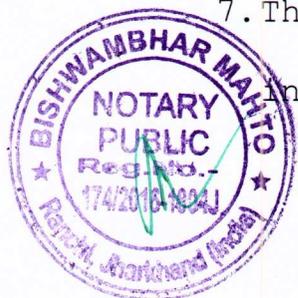
f) There are 30 nos. of Plant (sapling) found inside the plant premises. No more space is available for further plantation.

g) Two Rain Water Harvesting structures has been constructed.

h) 500 ltr/day water is being used for domestic purpose.

Photocopy of Letter No. 769 dated 04/05/2024 is annexed and marked as **Annexure - 'B'**.

7. That, this Affidavit is filed bonafide and in the interest of justice.



17 MAY 2024

8. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

Kamlakant Pathak

DEPONENT

VERIFICATION:

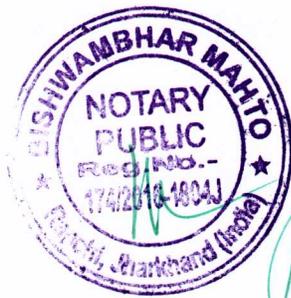
Verified at Ranchi on this the day of 17 MAY 2024 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Kamlakant Pathak

DEPONENT

Handwritten signature
07/05/24
ENo/216/24

Signature Attested and Identification of Lawyer



Handwritten signature
07/05/24
NOTARY PUBLIC, RANCHI

17 MAY 2024

Authorised under Notaries Act 1952 & Notaries Rules 1956 Govt. of Jharkhand, Ranchi (India)

209 Ref. No. 17 MAY 2024 Date.....



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Email

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No...B-1012...

Date.. 12/04/2024

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Regional Officer,
JSPCB Regional Office – Cum – Laboratory,
Dumka.

Sub: - Compliance of the directions issued by the Hon'ble NGT, EZB, Kolkata in its order dated 09/04/2024 in O. A. No. 125/2023/EZ (Earlier O. A. No. 511/2022/PB) in the matter of Chadrashekar Khawade Versus State of Jharkhand & Ors. – Regarding.

In Connection with the above noted subject matter, I am directed to inform that the Hon'ble NGT, EZB, Kolkata in its order dated 09/04/2024 in O. A. No. 125/2023/EZ (Earlier O. A. No. 511/2022/PB) in the matter of Chadrashekar Khawade Versus State of Jharkhand & Ors. has been pleased to pass certain directions (Copy enclosed). The relevant portion of which is as follows: -

“4. We are of the view that the Jharkhand State Pollution Control Board should re-inspect the Unit and submit a fresh Inspection Report on all environmental parameters including smoke generation, ash generation, consumption of ground water etc.

5. We, therefore, direct the Jharkhand State Pollution Control Board to re-inspect the Unit of Respondent No.4 within 15 days and submit its report on affidavit within further two weeks.

6. List on 09.05.2024.”

In light of the above, it is, hereby directed to re-inspect the Unit and submit the current / fresh Inspection Report of the Site in question with photographs in line with the directions of the Hon'ble NGT to the Board's Headquarter, so that, it may be filed before the Hon'ble Tribunal in time.

Encl: As above.

(Yatindra Kumar Das)
Member Secretary



Annexure-8 (8)



झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, दुमका - 814101

Ph: 06434-230203 Web Site: www.jspcb.nic.in

पत्रांक :- 769

दिनांक :- 04/05/2024

प्रेषक:

क्षेत्रीय पदाधिकारी,
दुमका।

सेवा में,

सदस्य सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,
राँची।

विषय :- Original Application No. 511/2022/PB Chandrashekhar Khawade Versus State of Jharkhand के संबंध में निरीक्षण प्रतिवेदन।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि माननीय NGT के Original Application No. 511/2022/PB Chandrashekhar Khawade Versus State of Jharkhand के संबंध में पारित आदेश के आलोक में सर्वश्री सिताराम सॉप वर्क्स का निरीक्षण प्रतिवेदन संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

विश्वासभाजन,

अनु० - यथो०।



राजीव कुमार सिन्हा
(राजीव कुमार सिन्हा)
क्षेत्रीय पदाधिकारी।
Rw

Inspection Report of M/s Sitaram Soap Works, (Sitco Soap Factory) in compliance to the directions issued by the Hon'ble NGT, EZB, Kolkata in its Order dated 09/04/2024 in O.A. No. 125/2023/EZ (Earlier O.A. No. 511/2022/PB) in the matter of Chandrashekhar Khawade Versus State of Jharkhand & Ors.

In compliance to the directions issued by the Hon'ble NGT, EZB, Kolkata in O.A. No. 125/2023/EZ (Earlier O. A. No. 511/2022/PB) in the matter of Chandrashekhar Khawade Versus State of Jharkhand & Ors. vide order dated 09/04/2024 the Hon'ble Tribunal was pleased to direct the JSPCB to re-inspect the Unit and submit a fresh inspection report on all environmental parameters including smoke generation, ash generation & consumption of ground water etc.

In the light of above direction issued by Hon'ble NGT M/s Sitaram Soap Works (Sitco Soap Factory), C.P. Drolia Road, Deoghar was inspected on 26/04/2024 by Sri Ravi Kumar, Assistant Scientific Officer, JSPCB Regional Office - cum - Laboratory, Dumka & findings are as under -

- a) M/s Sitaram Soap Works (Sitco Soap Factory) is situated in thickly populated area near Ganesh/Lakshmi Market, Deoghar. The Unit is operating since 1937.
- b) The Unit falls under Green category & is involved in production of handmade soap using Fatty Acid- 570 Kg/Day, Soap Stone Powder - 10 Kg/Day, Caustic - 200 Ltr/Day, Silicate - 20 Kg/Day as raw materials. Approx 200 liters of water is used for caustic mixing.
- c) The Unit is now using briquette of Paddy Husk -160 Kg/Day as a fuel. Ash generation is 08-10% of fuel used, ash is being sent to fly ash bricks manufacturer (M/s Singhal Infra, Jasidih, Industrial area, Jasidih, Deoghar). Copy of Agreement copy is attached herewith.
- d) The Unit has installed a stack of height 30.43 mtr. attached with Kiln. Current Stack Monitoring Report done by Envirocheck Lab, Dhanbad, recognized by JSPCB Ranchi is attached herewith. The monitored parameter (SPM - Suspended Particulate Matter) is found under limit.
- e) There are 05 nos. of Kiln existing in the Unit, out of which 02 to 03 Kiln is generally operated & rest is Kiln is for standby, as informed by the Unit.
- f) There are 30 nos. of Plant (sapling) found inside the plant premises. No more space is available for further plantation.
- g) Two Rain Water Harvesting structures has been constructed.
- h) 500 ltr/day water is being used for domestic purpose.

(Signature)
09/05/2024

(Ravi Kumar)
Assistant Scientific Officer,
JSPCB, Dumka





SINGHAL INFRA

☎ 8742028495
✉ info@singhalinfra.com
🌐 www.singhalinfra.com



Shri Giriraj Traders
GSTIN : 20CVEPS3426H1ZS

10

01st April, 2024

To,
M/s Sitaram Soap Work,
CP Drolia Road,
B. Deoghar

Subject: Fly Ash Usage.

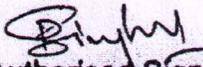
Dear Sir,

We are using fly ash for our brick manufacturing. We can also use the fly ash generated in your industry. The fly ash is to delivered free of cost at our Jasidih works.

Thankyou!

Warm regards.

SHRI GIRIRAJ TRADERS


Authorised Signatory



 PLOT NO DM5, OPPOSITE STPI, JASIDIH INDUSTRIAL AREA
MANIKPUR, DEOGHAR - 814142 JHARKHAND

12



ENVIROCHECK

NABL Accredited Laboratory
Recognised by JSPCB
Certified by ISO 9001:2015 & ISO 45001 : 2018



TEST REPORT

FORMAT NO.: ENVJK/FM/37

Name of the Industry	: M/s Sitaram Soap Works	Type of Industry	: Manufacturing of Soap		
Address	: C.P. Drolia Road, P.O :- B, Deoghar, Dist :- Deoghar	Sampling Date	: 23.04.2024		
		Period of Analysis	: 24.04.2024 - 26.04.2024		
		Date of Issue	: 27.04.2024		
Sampling Plan & Procedure	: ENVJK/SOP/03	Deviation from the Sampling Method and Plan	: No	Type of Sample	: Stack Emission
Sample Condition	: Sealed	Sample ID No.	: ENVJK/205/APRIL/A/V	Report No.	: ENVJK/205/APRIL/TR(A)/V/24-25

A. GENERAL INFORMATION ABOUT STACK PROVIDED BY THE INDUSTRY

Stack Attached to	: Briquette burning Oven	Height of Stack (mtr.) (from G. L.)	: 30.43
Shape of Stack	: Circular	Stack I.D. at sampling point (mtr.)	: 0.3
Materials of Construction	: M.S	Height of sampling port (mtr.) (from G.L.)	: 1.52
Capacity (Product)	: Soap - 715 Kg/Day	Emission Due to	: Combustion of Husk Briquette
Fuel Used	: Husk Briquette	Permanent Platform & Ladder	: Yes
Working Fuel Consumption	: 160 Kg/Day	Pollution Control Device	: Install long Stack

B. RESULTS

SL. NO.	PARAMETERS	UNIT	METHOD NO.	RESULTS	LIMIT
1.	Atmospheric temperature	oC	IS : 11255 (Part 1)	: 31.0	N.A.
2.	Stack gas temperature	oC	IS : 11255 (Part 3)	: 56.0	N.A.
3.	Stack gas Velocity	m/s	IS : 11255 (Part 3)	: 8.31	N.A.
4.	Volumetric flow rate	Nm ³ /hr.	IS : 11255 (Part 3)	: 2650.87	N.A.
5.	Emission Rate of PM	Kg/Hr	IS 11255 (Part 1)	: 0.38	N.A.
6.	Concentration of Oxides of Nitrogen	mg/Nm ³	IS 11255 (Part 7)	: 32.15	N.A.
7.	Concentration of Sulphur Dioxide	mg/Nm ³	IS 11255 (Part 2)	: 45.05	N.A.
8.	Concentration of Particulate Matter	mg/Nm ³	IS 11255 (Part 1)	: 131.51	150.01

Remarks : Result shows that Particulate Matter is within limit as per JSPCB.
: N.A. means Not Available.
: Result relates only to the sample tested.

Reviewed By :

(Saswata Burman Roy, Dy. Quality Manager)



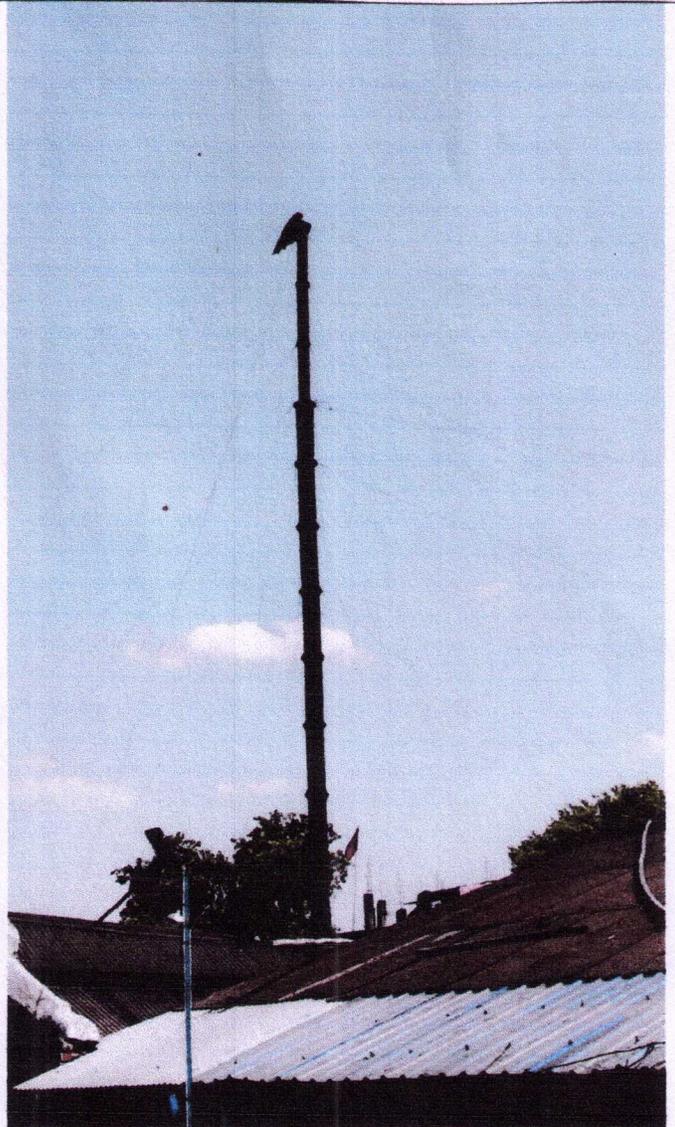
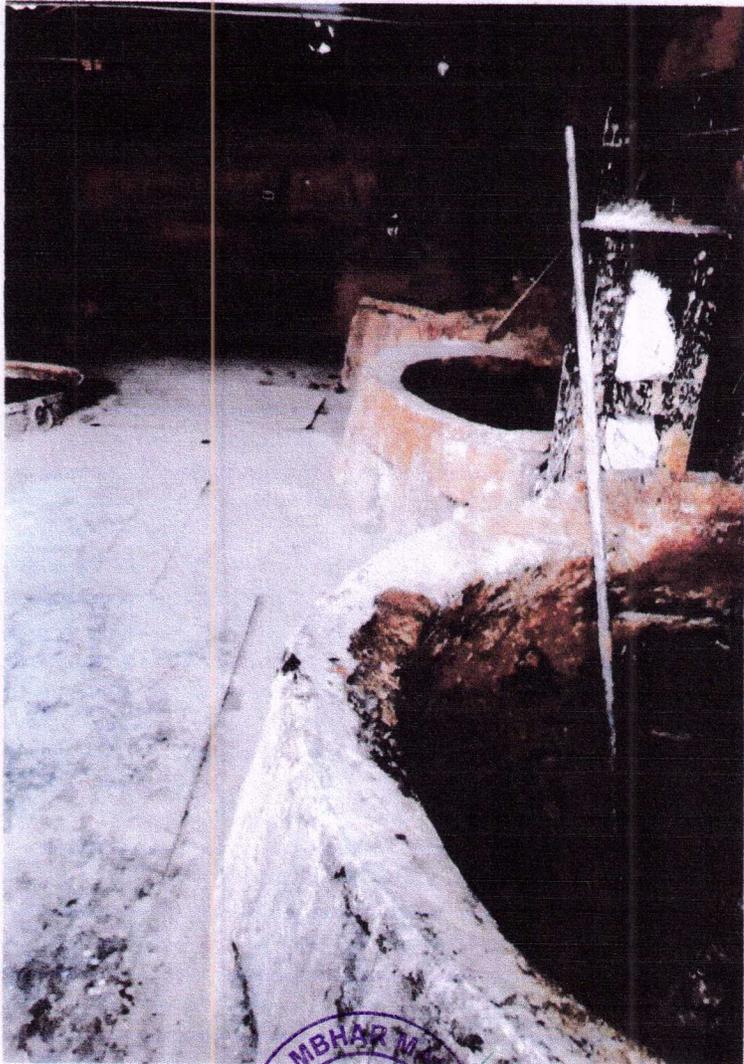
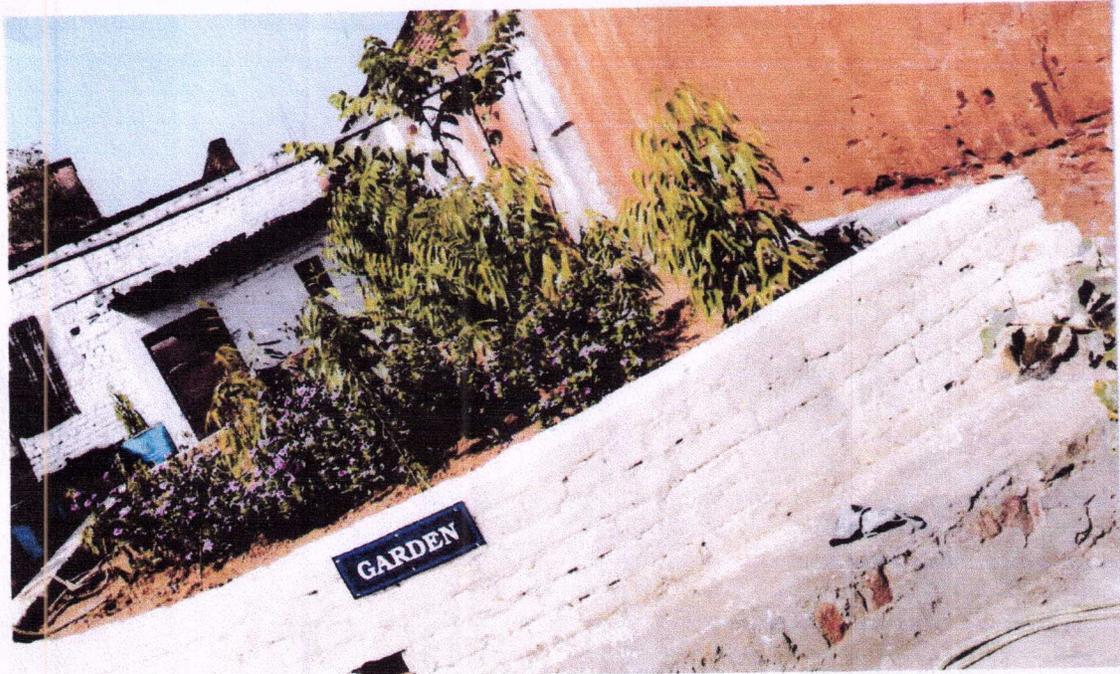
Authorised Signatory :

(Bapan Das, Dy. Technical Manager)

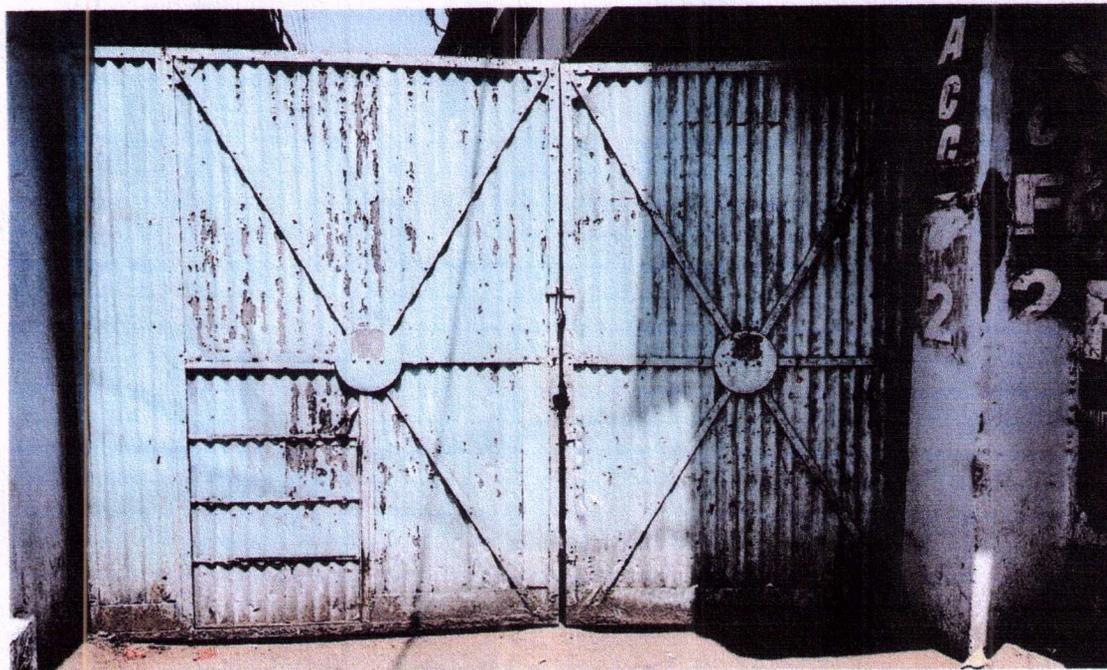
H.O. : 63/B, Rastraguru Avenue, Kolkata - 700028 [033-25792891/25497490, Fax : 033-25299141
Laboratory : MIG, R-3, Housing Colony, Dhanbad, State - Jharkhand, Pin - 826001
Email : envirocheck50@gmail.com / Website : www.envirocheck.in



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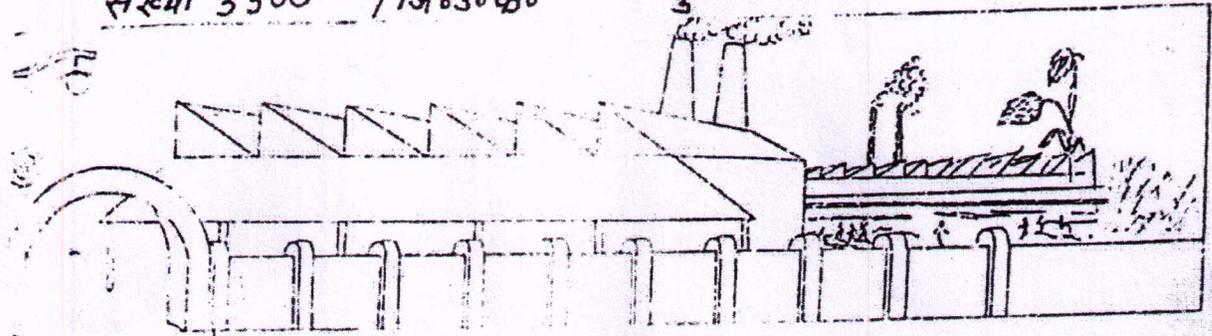


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Reg. No. 14/2016-18044
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2

संख्या 3300 / जि० 3० कै०

दुमका, दिनांक 30-11-1981 नवम्बर 1981



प्रमाण-पत्र
CERTIFICATE

प्रमाणित किया जाता है कि मसम खेतो राम सोप लवरी, बिहार में
मान्यता प्राप्त है। (अनुसूचित पत्र) एवं नियंत्रण/पंजीयन इकाई है जो इस विभाग द्वारा
नियंत्रित है। इस इकाई का पता निम्न प्रकार का है :- **जामेदार - श्री न चौरजीवि सुंदरीया
राम सो आरमा राम लोहरिया, एका सोनी डालिया रोड**
This is to certify that M/s
a Prop Partner Pvt. Ltd. Pub. Ltd. concern (to the address) is a small scale/Industrial unit registered
with this Directorate and is allotted below mentioned registration number :-

03	14	00530 (M.P. Unit)	पि० एम० टी० PMT	एन० एम० एसि० SSI	तारीख Date 30-11-81
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इकाई का स्थान :- **एका सोनी डालिया रोड, जी० देवदार (सं० ५०)**
for the factory location at
निम्नलिखित उत्पादन/प्रक्रिया का निम्न प्रकार का है :-
for the following manufacturing/processing activity

① कपडा धोने का साधुन मात्र का निर्माण।

स्थान **दुमका** ; कार्यालय पत्र
Place **दुमका** ; Office Seal

तारीख
Date

1. पंजीकरण करते समय कार्यालय के अधिकारी एवं इकाई के संयोजक की स्थिति के लिए ही मान्य है।
This registration is valid for the factory location, products and the constitution of the unit at the time of allotment of this certificate.
2. उद्योग विभाग/उद्योग नियंत्रण द्वारा, दुपयोग व्यवसाय/उत्पादन हस्तान्तरण सूचित होने पर पंजीकरण रद्द किया जा सकता है।
This registration is liable to revocation or cancellation in the event of any misuse or unauthorised diversion as determined by the I.D.C/D.I.
3. यह पंजीकरण प्रमाण-पत्र कार्यालय के कार्यालयीय इकाई में प्रमुख स्थान पर प्रदर्शित होना चाहिए।
This registration certificate should be prominently exhibited on the factory premises of the industrial unit.

4. उत्पादन प्रारम्भ होने की तिथि (जहाँ बर्तमान हो) 10-10-1937 (जहाँ आवश्यक उम्मेद सो सौ सौ 50
Date of commencement of Production (Wherever applicable).....

5. This new number replaces the old NO. 1/1/BIHAR/1961/623 dt:
6-11-68.

डिप्टी कमिश्नर
मिर्सा उद्योग क्षेत्र,
दुमका (सं० ५०)

